

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
STARRED QUESTION NO. 194
TO BE ANSWERED ON 15.03.2017

NEW NUCLEAR POWER STATIONS

*194. SHRI PONGULETI SRINIVASA REDDY:
SHRIMATI VANAROJA R.:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has signed an agreement with Toshiba, a US based Westinghouse Electric Company to build Six AP1000 nuclear reactors and if so, the details thereof;
- (b) whether the Nuclear Power Corporation of India Limited (NPCIL) has inked an agreement with Westinghouse in this regard and if so, the details thereof;
- (c) whether the Government has taken note of the reported decision of Toshiba company to move out of nuclear reactor building business which may derail construction of aforementioned nuclear reactors in the country; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a)&(b) A Techno-Commercial Offer (TCO) for setting up six AP 1000 (6 X 1208 MW) units at Kovvada, Andhra Pradesh has been submitted by M/s Westinghouse Electric Company (WEC), U.S.A. Discussions on the TCO between Nuclear Power Corporation of India Limited (NPCIL) and WEC have been initiated.
- (c) Government has taken note of media reports regarding Toshiba Corporation's plans to withdraw from nuclear plant construction.
- (d) Nuclear Power Corporation of India Limited (NPCIL) is in discussions with M/s Westinghouse Electric Company, which has expressed willingness to continue with the proposed project in India.
